

ITEM NO.14, 15, 16, 17 & 18 Court No.1 (Video Conferencing)  
SECTION X & PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1118/2020

RAKESH VAISHNAV & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 98868/2020 - EX-PARTE AD-INTERIM RELIEF and IA No. 136682/2020 - INTERVENTION/IMPLEADMENT and IA No. 136677/2020 - INTERVENTION/IMPLEADMENT and IA No. 136367/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 1152/2020 (PIL-W)

W.P.(C) No. 1168/2020 (PIL-W)

W.P.(C) No. 1165/2020 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 1174/2020 (PIL-W)

(With IA No. 136492/2020 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No. 103591/2020 - EX-PARTE STAY and IA No. 133320/2020 - INTERVENTION APPLICATION and IA No. 136927/2020 - INTERVENTION/IMPLEADMENT and IA No. 107119/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1139/2020

([TO BE TAKEN UP ALONGWITH WP (c) NO. 1118/2020 ETC]  
(With IA No. 498/2021 - EX-PARTE STAY)

W.P.(C) No.1404/2020

([TO BE TAKEN UP ALONGWITH W.P.(C) NO. 1118/2020]  
(With IA No. 133590/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1406/2020 (PIL-W)

W.P.(C) No. 1421/2020 (PIL-W)

(FOR ADMISSION and IA No.130697/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 1441/2020 (PIL-W)

(FOR ADMISSION and IA No.132471/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND WITH APPLN.(S) BEING I.A. NO.135784/2020 - FOR IMPLEADMENT AND I.A. NOS.3334/2021 & 3324/2021 - FOR INTERVENTION)

**W.P.(C) No(s). 1240/2020**  
**(FOR ADMISSION.....[TO BE TAKEN UP ALONG WITH ITEM NO. 14 I.E. W.P.**  
**(C) No. 1118/2020] )**

**W.P.(C) No(s).23/2021**  
**(FOR ADMISSION and IA No.3852/2021-EXEMPTION FROM FILING AFFIDAVIT**  
**and IA No.3851/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON....**  
**[ TO BE TAKEN UP ALONG WITH ITEM NO. 14 I.E. W.P.(C) No.**  
**1118/2020 ] )**

**Date : 11-01-2021 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE A.S. BOPANNA**  
**HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN**

**For Petitioner(S) Mr. K. Parameshwar, Aor**  
**M. V. Mukunda, Adv.**  
**Ms. A. Sregurupriya, Adv.**

**Mr. Pradeep Kumar Yadav, Adv.**  
**Mr. Vishal Thakre, Adv.**  
**Mr. Abhay Singh Yadav, Adv.**  
**Mr. Rudra Pratap Yadav, Adv.**  
**Mr. Sanjeev Malhotra, Aor**

**Mr. Vivek K. Tankha, Sr. Adv.**  
**Mr. Varun Tankha, Adv.**  
**Mr. Sumeer Sodhi, Aor**  
**Mr. Prashant Sivarajan, Adv.**  
**Mr. Ujjawal Anand Sharma, Adv.**  
**Ms. Jhanvi Dubey, Adv.**  
**Ms. Suditi Batra, Adv.**  
**Mr. Hussain Ali, Adv.**

**Mr.P. Wilson, Sr. Adv.**  
**Mr. D. Kumanan, Aor**  
**Mr. Richardson Wilson, Adv.**

**Ms. Fauzia Shakil, Aor**

**Petitioner-In-Person**

**Mr. Harish N Salva, Sr. Adv.**  
**Mr. Deepak Goel, Aor**  
**Mr. Kamal Kumar Pandey, Adv.**  
**Mr. Vipin Kumar, Adv.**  
**Ms. Madhuri Gupta, Adv.**

**Petitioner-In-Person**

Mr. Vikas Singh, Sr. Adv.  
 Mr. Reepak Kansal, Adv.  
 Ms. Deepieka Kalia, Adv.  
 Mr. Yadunandan Bansal, Adv.  
 Mr. Manoj Kumar Dwivedi, Adv.  
 Mr./Ms. Harisha S.R., Aor

Mr. Omprakash Ajitsingh Parihar, Aor  
 Mr. Dushyant Tiwari, Adv.  
 Mr. Yudhvir Dalal, Adv.

Mr. S.Muthukrishnan, Adv.  
 Mr. S. Mahendran, Aor

#### Petitioner-In-Person

For Respondent(S)/  
 Applicant(S)

Mr. K.K Venugopal, Ld Ag  
 Mr. Tushar Mehta, Ld Sg  
 Mr. K M Nataraj, Ld Asg.  
 Mr. Kanu Agrawal, Adv.  
 Ms. Suhasini Sen, Adv.  
 Mr. Chinmayee Chandra, Adv.  
 Mr. Ankur Talwar, Adv.  
 Ms. Vanshaja Shukla, Adv.  
 Mr. Shyam Gopal, Adv.  
 Mr. Raj Bahadur Yadav, Aor

Ms. Archana Pathak Dave, Aor

Mr. Ajay Choudhary, Aor

Mr. Chirag M. Shroff, Aor

Mr. Tushar Mehta, Ld. Sg  
 Ms. Garima Prashad, Aor  
 Mr. Subodh Kumar Pathak, Adv

Mr. P. Chidambaram, Sr. Adv.  
 Mr. Atul Nanda, Ag Punjab  
 Ms. Uttara Babbar, Aor  
 Ms. Bhavana Duhoon, Adv.  
 Mr. Manan Bansal, Adv.

Mr. B. V. Balaram Das, Aor

Mr. Dushyant Dave, Sr. Adv.  
 Mr. H.S. Phulka, Sr. Adv.  
 Mr. Colin Gonsalves, Sr. Adv.  
 Mr. Prashant Bhushan, Aor

Mr. M.P. Devnath, Aor  
 Mr. Vivek Sharma, Adv.  
 Mr. Abhishek Anand, Adv.

Mr. Abir Roy, Adv.  
Mr. Ishaan Saran, Adv.

Mr. P. S. Narsimha, Sr. Adv.  
Mr. Ekansh Mishra, Aor

Ms. Swati Vaibhav, Aor

Mr. Ravindra Sadanand Chingale, Aor  
Mr. Ashish Sonawane, Adv.

Mr. Rahul Mehra, Adv.  
Mr. Chirag M. Shroff, Aor  
Ms. Abhilasha Bharti, Adv.

Mr. Ap Singh, Adv.  
Mr. Vp Singh, Adv.  
Mr. Sharwan Kumar Goyal, Adv.  
Mr. Jai Gopal Sabboo, Adv.  
Mr. Sadashiv, Aor

Mrs. Revathy Raghavan, Aor

Mr. Tushar Mehta, Ld. Sg  
Mr. Anil Grover ,Sr. Aag  
Ms. Noopur Singhal, Adv.  
Mr. Rahul Khurana, Adv.  
Mr. Satish Kumar, Adv.  
Mr. Sanjay Kumar Visen, Aor

Mr. V Shekhar, Sr. Adv.  
Mr. Rajeev Kumar Dubey, Adv.  
Ms. Sheetal Rajput, Adv.  
Mr Ashiwan Mishra, Adv.  
Mr. Kamlendra Mishra, Aor

UPON hearing the counsel the Court made the following  
O R D E R

List these matters tomorrow i.e. 12.01.2021, for orders.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR